

**Central Administrative Tribunal
Principal Bench**

OA No. 30772015

New Delhi this the 27th day of October, 2015

Hon'ble Mr. Justice L.N. Mittal, Member (J)

Shri Jasvinder Singh,
Aged about 26 years,
S/o Late Sh. Hazara Singh,
R/o Village Salai Bara Gaon,
Mazara Singh PUra,
Tehsil-Milak, Distt-Rampur,
Uttar Pradesh

-Applicant

(None)

Versus

Delhi Police,
Through Commissioner of Police,
Delhi Police Headquarter ITO,
New Delhi-110002

-Respondent

O R D E R (Oral)

None is present for the applicant. Guidelines as directed vide order dated 20.08.2015 have also not been placed on record by the applicant in spite of four adjournments. It appears that the applicant is no longer interested in prosecuting this OA. Accordingly, the OA is dismissed for non-prosecution.

**(L.N. Mittal)
Member (J)**

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